

Annexure - 8

| Annexure - 8 | | | | | | | | | | | | | | | |
|--|---|---|-----------------|---------------------------|-----------------|--------------------------------------|---|-----------------------------|---|----------------------------|--|--------------------------|------------------------------------|---|--|
| Name of the Corporate Debtor: | | EASUN PRODUCTS OF INDIA PRIVATE LIMITED [CIN U51102TN1964PTC005248] | | | | | List of Stakeholders as on 19th August 2024 | | | | | | | | |
| | | Date of Commencement of Liquidation | | | 12th Sep 2023 | | | | | | | | | | |
| LIST OF OPERATIONAL CREDITORS (Government Dues) | | | | | | | | | | | | | Amount in ₹ | | |
| Sl.NO | Name of the creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, If any | |
| | | Date of Receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment | Whether lien / attachment removed? (Yes/No) | Amount covered by guarantee | % share in total amount of claim admitted | | | | | | |
| 1 | Rajasthan Rajya Vidyut Prasaran Nigam Limited | 18th Oct 2023 | 51,34,44,307.50 | o | OC | Nil | NA | NA | 0 | NA | NA | 51,34,44,307.50 | | Claim being disputed and subjudice. Hence rejected. SUIT FOR MONEY RECOVERY FILED BY THE SUPERINTENDING ENGINEER (DESIGN), RAJASTHAN RAJYA VIDYIT PRASARAN NIGAM LIMITED. | |
| 2 | Tamilnadu Transmission Corporation Limited | 7th May 2024 | 9,90,55,371.00 | o | OC | Nil | NA | NA | 0 | NA | NA | 9,90,55,371.00 | | Claim rejected due to belated filing of claim. | |
| | | | 61,24,99,678.50 | | | | | | | | | 61,24,99,678.50 | | | |